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Title: Introduction of the Constitution (Amendment) Bill, 2015. (Substitution of new section for section 21A)

SHRI JAYADEV GALLA (GUNTUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the constitution of India."

The motion was adopted.

SHRI JAYADEV GALLA: I introduce the Bill.

15.48 hours